NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. SANKARANARAYANOV

Coursel for RZ, R3, By

2. KING GO PARTRIDGE

counsel for Ky & RZ

3. Sprdeep Kuman

Presthi No Lan.

Rac Japat L.

Coursel for Peliteans.

ORDER

Sandeep Kumar, proxy counsel for petitioner present. Shri R Sankaranarayanan, counsel for R2 & R3 and Ms Preeti, counsel for R4 & R7 are present. No representation on behalf of R1 & R5. The matter is posted for final hearing. Counsel for petitioner is directed to inform the counsel for R1 & R5 about the date of next hearing. Put up on 13.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)